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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

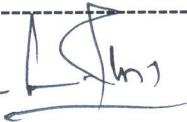
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/159/2016
NAME OF THE PETITIONER(S) : R. Srinivasan & Another
NAME OF THE RESPONDENT(S) : M/s Thangam Metal Cans Pvt Ltd & 11 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

L. Murali Krishnan - R₁, R₂, R₅, R₉, R₁₀, R₁₁, R₁₂ 

ORDER

Counsel for petitioner called but absent. No representation. Shri L Murali Krishnan, R₁₀, R₁₁ & R₁₂ present. Counsel for R₁, R₂, R₅ & R₉, Shri Shankaranarayanan, called but absent. Time extended at request of counsel for R₉, R₁₁ & R₁₂ for filing counter and also for filing counter by R₂, R₅ & R₉.
Put up on **07.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)